

ITEM NO.36

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).155/2023

M.P. HIGH COURT BAR ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION, IA No. 28272/2023 - GRANT OF INTERIM RELIEF, IA No. 34292/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 29-03-2023 This petition was called on for hearing today.

CORAM :

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA**

**For Petitioner(s) Mr. Siddharth R. Gupta, Adv.
Mrs. Sunita Gupta, Adv.
Ms. Sakshi Banga, Adv.
Mr. Mrigank Prabhakar, AOR**

**For Respondent(s) Mr. Shyam Gopal, Adv.
Mr. Samarvir Singh, Adv.
Mrs. Praveena Gautam, Adv.
Mr. Prahlad Singh, Adv.
Mrs. Swarupma Chaturvradi, Adv.
Mr. Raj Bahadur Yadav, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 The petition is disposed of in terms of the signed reportable judgment.
- 2 Pending application, if any, stands disposed of.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR

(Signed reportable judgment is placed on the file)